

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) A belt, three miles wide, along the international border of Kohima district only has been declared as disturbed.

(b) Security Forces patrolling the three miles belt along the international border, under the terms of the agreement, had no legal powers to take action, in this area, against persons contravening any law or order in force. This area had therefore to be declared as disturbed to provide the Supply Forces with the necessary legal authority.

(c) No, Sir.

(d) Does not arise.

**Trunk Automatic Exchange for Madras**

1016. { Shri Pottakkatt:  
Shri A. V. Raghavan:

Will the Minister of Communications be pleased to state:

(a) the progress made in the matter of installing a thousand-line link trunk automatic exchange of the latest cross bar design in Madras to facilitate direct trunk dialling;

(b) when the work will be completed; and

(c) the estimated cost of the installation?

**The Deputy Minister in the Department of Communications (Shri Bhagavati):** (a) Orders for the supply of the equipment have been placed. Supply is expected to commence in September, 1965. The installation of the exchange is programmed to commence in December, 1965.

(b) The work is programmed to be completed before the end of 1966.

(c) The total cost of project for trunk automatic exchange installation at Madras is estimated at Rs. 30 lakhs approximately.

**Manufacture of Television Sets**

1017. **Shri Ram Harkh Yadav:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that Germany has offered technical assistance for setting up a television network in India and a plant to manufacture sizable number of television sets;

(b) if so, the details of the agreement; and

(c) when the work is likely to start?

**The Minister of Information and Broadcasting (Shrimati Indira Gandhi):** (a) An offer in general terms has been made on behalf of the German Democratic Republic.

(b) and (c). The proposal is under consideration and details have still to be worked out.

**Use of Force for Settling Territorial Disputes**

1018. **Shri Ram Harkh Yadav:** Will the Minister of External Affairs be pleased to state:

(a) whether Government are aware of a convention of eminent lawyers and jurists held in the country which suggested that International Law should repudiate the use of force as a means of resolving territorial disputes between the States;

(b) if so, Government's reaction to the suggestion; and

(c) whether Government approve of the suggestions being recommended to the United Nations Special Committee on 'Principles of International Law Concerning Friendly Relations and Co-operation Among States'?

**The Minister of External Affairs (Shri Swaran Singh):** (a) Yes, Sir. Government are aware that a recent World Conference for Peace and International Co-operation, held at New Delhi between 14 November and 18 November, 1964, has *inter alia*,